

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5978
ANSWERED ON:03.05.2013
IMPORT OF SHALE GAS
Bhagora Shri Tarachand

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Gas Authority of India Limited (GAIL) proposes to import shale gas from the United States of America (USA);
- (b) if so, the details thereof;
- (c) whether talks with the USA for import of shale gas by other Indian companies is also going on;
- (d) if so, the details thereof; and
- (e) the other steps being taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a): Yes, Madam.
- (b): GAIL has signed two long term agreements for import of a total 5.8 million metric tonnes per annum (mmtpa) of LNG from USA. The details of the contracts signed by GAIL are as under:
 - (i) Supply of 3.5 mmtpa of LNG with Sabine Pass Liquefaction, LLC.
 - (ii) For booking 2.3 mmtpa liquefaction capacity in the Cove Point LNG liquefaction terminal project of Dominion Cove Point LNG, LP.
- (c) & (d): Yes, Madam. Petronet LNG Limited (PLL) is exploring the possibility for imports of LNG from Canada & USA.
- (e): Import of LNG is within commercial realm of companies and decisions are taken based on commercial considerations.